

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During September-2021					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	454	29	1882	27	1580	14
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	52	2	-	-	-	-
6	Goa	100	12	79	12	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	-	-	-	-
9	Himachal Pradesh	-	-	24	1	-	-
10	Jammu & Kashmir UT	-	-	1165	29	1047	17
11	Jharkhand	311	13	153	7	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	92	11	971	10	322	1
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	307	30	156	27
17	Meghalaya	59	10	74	3	-	-
18	Mizoram	-	-	126	22	-	-
19	Nagaland	84	16	139	14	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	528	3	-	-	-	-
23	Rajasthan	2475	30	461	5	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	578	30	1442	28	451	12
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-

Note: The State of J&K has ceased to exist constitutionally from October 31, 2019 and the liabilities of the State continue to remain as liabilities of the new UT of Jammu and Kashmir.

Source: Reserve Bank of India.